

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:947  
ANSWERED ON:30.07.2010  
LAND ALLOTMENT BY DDA  
Kanubhai Patel Jayshreeben

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) Whether irregularities have been reported in land allotment by the Delhi Development Authority (DDA);
- (b) if so, whether the Government has conducted any inquiry in this regard;
- (c) if so, the outcome thereof and the action taken in the matter; and
- (d) the measures taken by the Government to check recurrence of such incidents?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Delhi Development Authority (DDA) has informed that there is no irregularity reported during the last one year.
- (b)to (d): Do not arise in view of answer to (a) above.